

ITEM NO.804

COURT NO.11

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO.36553 OF 2024 IN WRIT PETITION (CIVIL) NO. 406/2013

IN RE-INHUMAN CONDITIONS IN 1382 PRISONS

Petitioner(s)

VERSUS

. & ORS.

Respondent(s)

(MR. GAURAV AGRAWAL, SR. ADVOCATE IS AMICUS CURIAE)

Date : 12-02-2024 This matter was mentioned today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) By Post, AOR

Mr. Gaurav Agrawal, Sr. Adv.(A.C.)(mentioned by)

For Respondent(s) Mr. Mahfooz Ahsan Nazki, AOR

Mr. Shuvodeep Roy, AOR
Mr. Abhimanyu Tewari, AOR
Mr. Devashish Bharuka, AOR
Ms. Pragati Neekhra, AOR
Ms. Swati Ghildiyal , AOR
Mr. Surjendu Sankar Das, AOR
Mr. Samar Vijay Singh, AOR
Mr. Pashupathi Nath Razdan, AOR
Mr. Rishi Malhotra, AOR
Mr. Tapesk Kumar Singh, AOR
Mr. V. N. Raghupathy, AOR
Mr. C. K. Sasi, AOR
Ms. Mrinal Gopal Elker, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Avijit Mani Tripathi, AOR
Mr. Siddhesh Shirish Kotwal, AOR
Ms. K. Enatoli Sema, AOR
Ms. Anindita Pujari, AOR
Mr. Karan Sharma, AOR
Mr. Sandeep Kumar Jha, AOR
Mr. Raghvendra Kumar, AOR
Mr. Sabarish Subramanian, AOR
Mr. Siddharth Sangal, AOR

Mr. Pradeep Misra, AOR
Ms. Astha Sharma, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Shantanu Sagar, AOR
Mr. Gurmeet Singh Makker, AOR
Mr. Gaurav Agrawal, AOR
Mr. Chandra Prakash, AOR
Mr. Arvind Kumar Sharma, AOR
Mr. Salvador Santosh Rebello, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Durgesh Ramchandra Gupta, AOR

UPON being mentioned the court made the following
O R D E R

IA NO.36553 OF 2024

List on 16th February, 2024.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)